

**BUSINESS ADVISORY COMMITTEE**  
(Fifteenth Lok Sabha)

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**FORTY-THIRD REPORT**

(Presented on 18.12.2012)

The Business Advisory Committee held a sitting on Monday, the 17<sup>th</sup> December, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|-----------|
| (1) The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012.<br><i>(Consideration and passing)</i>                         | } 1 hour  |
| (2) The Constitution (One Hundred Seventeenth Amendment) Bill, 2012, after it is passed by Rajya Sabha.<br><i>(Consideration and passing)</i> | } 4 hours |
| (3) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012.<br><i>(Consideration and passing)</i>                            | } 2 hours |
| (4) The Constitution (One Hundred Eighteenth Amendment) Bill, 2012.<br><i>(Consideration and passing)</i>                                     | } 1 hour  |
| (5) The Central Universities (Amendment) Bill, 2012.<br><i>(Consideration and passing)</i>  | } 1 hour  |

**Contd...2/-**

- (6) The Land Acquisition, Rehabilitation and Resettlement Bill, 2011. } 4 hours  
*(Consideration and passing)*

**NEW DELHI;**  
**17<sup>th</sup> December, 2012**  
**Agrahayana 26, 1934 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**